

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

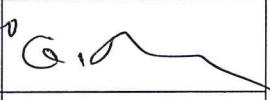
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PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.853/252/HDB/2018
NAME OF THE COMPANY	Fair Child Laboratories Pvt Ltd
NAME OF THE PETITIONER(S)	M. Venkata Mallikharjuna Rao
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. PHANI KUNDA	ADVOCATE	AKOUNAR@CAO @SNAI.CO	
		9441407570	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Matter is listed today for admission.

Counsel for Petitioner Company is present.

Issue notice to RoC Hyd. Counsel to serve the notice on the RoC Hyderabad and file proof of service.

List the matter on 06.09.2018.


Member(Judl)